

C.A.No. 7303-7306 OF 2000
ITEM No. 1A

COURT NO.8

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 7303-7306 of 2000@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCCC

COMMNR. OF CUSTOMS, NEW DELHI ... APPELLANT (S)

VERSUS

M/S. PARASRAMPURIA SYNTHETICS LTD. ... RESPONDENT (S)

(HEARD BY HON'BLE BANERJEE AND SHIVRAJ V. PATIL, JJ.)

Date : 30/08/2001 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE U.C. BANERJEE

For Appellant (s)

Mr. B. Krishna Prasad, Adv.

For Respondent (s)

Mr. V. Balachandran, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice U.C. Banerjee pronounced the
Judgment of the Court.

The appeals are allowed. There will be no order as
to costs.

.SP1

Sarita (V.P. Tyagi) @@
AA
Court Master@@
AAAAAAAAAAAA

(Signed Reportable Judgment is placed on the file)@@
CCCCCCCC